

being marketed in India and action to withdraw 8 drugs from the Indian market had already been taken in consultation with the experts. In respect of the remaining 4 drugs, namely (1) Nitrofurantoin compounds (2) Phenformin (3) Hydroxyquinoline derivatives and (4) higher dose Lynestrenol products, though these drugs are banned in some countries yet these are still being marketed in a number of developed countries and all these drugs are official drugs in the Pharmacopoeia viz., Phenformin-B.P. 1980, Clioquinol-B.P. 1980, Nitrofurantoin compounds—B.P. 1980 and U.S.P. and Lynestrenol B.P. 1980. In consultation with the medical experts, a conscious decision was taken to permit the marketing of these four drugs in the country subject to a cautionary statement and contra-indications being given on the label/package insert in some cases. From the information available, the drug Phenformin has been banned in U.S.A., but not in U.K., West Germany and France. As regards the drugs Nitrofurantoin compounds, Clioquinol and higher doses Lynestrenol products, none of these compounds are banned in U.S.A., U.K., West Germany and France. Clioquinol is, however, no longer being marketed in the U.S.A.

Admission In Kendriya Vidyalayas

4014. SHRI CHITTA MAHATA : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether it is a fact that the children of the Central Government employees/autonomous bodies whose services are not transferable do not get admission in the Kendriya Vidyalayas ; and

(b) if so, the details thereof and the specific reasons therefor and what steps Government propose to take to allow admission to the children of such employees in Kendriya Vidyalayas ?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGON) : (a) and (b) Since the scheme of Kendriya Vidyalayas

is primarily meant to provide-uninterrupted education to children of transferable Central Government employees, such children are accorded first priority in admission. Subject to availability of seats, children of non-transferable employees of the Central Government and of autonomous bodies are also admitted after meeting the demand of higher priority categories. But it is neither intended nor feasible to admit all children, including those of non-transferable employees, to these schools.

Harijan Ambassador

4015. SHRI PUCHIAPALLI PEN-CHALAIHAH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government of India have appointed any Harijan as Ambassador so far ;

(b) if so, what is the number; and

(c) if not, what are the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A.A. RAHIM) : (a) Government of India has appointed Harijans (persons belonging to the Scheduled Castes) as Ambassadors and High Commissioners.

(b) At present 5 persons belonging to the Scheduled Castes are serving as heads of our diplomatic missions (3 Ambassadors and 2 High Commissioners); one more person is to shortly take up assignment as Ambassador.

(c) Does not arise.

All India Urdu Cultural And Research Centre

4016. SHRI ABDUL RASHID KABULI : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether Government propose to establish an All India Urdu Cultural and Reserch Centre and Urdu University in the country; and

(b) if so, what practical measures are being taken for the same ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) No, Sir.

(b) Does not arise.

स्वास्थ्य और परिवार कल्याण के अन्तर्गत वर्ष 1979-81 और 1981-82 के दौरान अनुसूचित जातियों/अनुसूचित जनजातियों के लिए धनराशि का आवंटन

4017. श्री मूल चन्द डागा : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या स्वास्थ्य और परिवार कल्याण के अन्तर्गत 1979-81, 1981-82 के वर्षों हेतु अनुसूचित जातियों के लिए 19 करोड़ रुपये की धनराशि आवंटित की गई थी और क्या वर्ष 1982-83 के लिए 25 करोड़ रुपये की धनराशि आवंटित की गई थी,

(ख) 1981-82 और 1982-83 के वर्षों के दौरान किन-किन राज्यों में इस धनराशि का उपयोग किया गया था और किस तरीके से उपयोग किया गया और इस बारे में सम्बद्ध राज्यों ने अपना कितना अंशदान दिया और इसके परिणामस्वरूप अनुसूचित जातियों और अनुसूचित जनजातियों के कितने व्यक्ति लाभान्वित हुए, और

(ग) क्या यह योजना अभी भी चल रही है और यदि हाँ, तो इस वर्ष प्रयोजन

हेतु कितनी धनराशि आवंटित की गई है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में उप-मंत्री (कुमारी कुमुद बेन एम. जोशी) : (क) जी हाँ, ।

(ख) और (ग) राज्यों/संघ शासित क्षेत्रों को मलेरिया, फाइलेरिया, कुष्ठ, क्षयरोग, दृष्टिहीनता नियंत्रण, बहु-उद्देशीय कार्यकर्ताओं का प्रशिक्षण तथा परिवार नियोजन के अन्य कार्यक्रम जिनमें उप-केन्द्र खोलना शामिल है आदि जैसी विभिन्न केन्द्रीय प्रायोजित योजनाओं के कार्यान्वयन के लिए धन दिया जाता है। यद्यपि कुछ योजनाओं के लिए शत प्रतिशत केन्द्रीय सहायता दी जाती है तथापि अन्य योजनाओं के लिए केन्द्र और राज्य सरकारें अनुमोदित पैटर्न के अनुसार आधा-आधा खर्च वहन करती हैं। इसके अतिरिक्त भारतीय आयुर्विज्ञान अनुसंधान परिषद, अखिल भारतीय आयुर्विज्ञान संस्थान, आयुर्वेद, सिद्ध, होम्योपैथी तथा यूनानी की केन्द्रीय अनुसंधान परिषदों तथा अन्य स्वयं सेवी संगठनों द्वारा ऐसे रोगों के सम्बन्ध में जो अनुसूचित जातियों/अनुसूचित जनजातियों के लोगों को आमतौर पर लग जाते हैं, अनुसंधान कार्य करने के लिए विशुद्ध केन्द्रीय क्षेत्र की अनुसंधान योजनाएं चलाई जाती हैं। चूंकि स्वास्थ्य परिचर्या और परिवार कल्याण सेवाएं जाति, रंग और लिंग आदि का भेद किए बिना उस क्षेत्र के सभी लोगों को उपलब्ध की जाती हैं जिसमें योजना चल रही होती है, इस लिए इन योजनाओं के अन्तर्गत लाभ पाने वाले अनुसूचित जातियों/अनुसूचित जनजातियों के आंकड़े अलग-अलग नहीं रखे जाते हैं। विशुद्ध केन्द्रीय और केन्द्र प्रायोजित योजनाएं अभी भी चल रही हैं